GOVERNMENT OF TELANGANA ABSTRACT

COVID -19 - The Epidemic Diseases Act, 1897 – Lockdown – Economic Slowdown – Certain Austerity Measures – Deductions and recoveries for the month of March, 2020 - Orders – Issued.

FINANCE (TFR) DEPARTMENT

G.O.Ms.No. 34

Dated:22-04-2020 Read the following:

- 1. The Epidemic Diseases Act, 1897
- 2. The Disaster Management Act, 2005
- 3. G.O.Ms.No.45, General Administration Department, dated: 22.3.2020.
- 4. G.O.Ms.No.46, General Administration Department, dated: 23.3.2020.
- 5. G.O.Ms.No.48, General Administration Department, dated: 24.3.2020.
- 6. G.O.Ms.No.27, Finance (TFR) Department, dated: 30.3.2020.
- 7. Government Memo No.2978-B/40/A1/TFR/2020, Finance (TFR) Department, dated: 31.3.2020.
- 8. G.O.Ms.No.28, Finance (TFR) Department, dated: 3.4.2020
- 9. G.O.Ms.No.30, Finance (TFR) Department, dated: 7.4.2020
- 10. G.O.Ms.No.60, General Administration (COVID) Department, dated: 19.4.2020.

888

Government in the references 6th to 9th read above issued orders for deferred payment of salaries/wages, including all allowances, perks, pensions, and remuneration to all public representatives, AIS Officers, employees and personnel of the State Government, keeping in view the fiscal conditions arising from the lockdown imposed to contain the spread of COVID-19 virus, declared as a pandemic, until further orders.

2. It was further instructed vide reference7th read above that the prescribed deferment shall be calculated on the gross emoluments or remuneration payable for the month of March,2020 without effecting the applicable deductions and recoveries.

3. Government, after careful consideration of the relevant factors in this regard, have decided that the deductions and recoveries to be made from the salaries, wages, remuneration for the month of March,2020 may be now drawn and remitted to the relevant heads/ accounts.

4. Government accordingly direct all the DDOs to submit supplementary bills (i.e., adjustment bills only with "Nil" payment) for the deductions and recoveries due in respect of each employee / person for the month of March, 2020, so as to credit/adjust the same to the concerned head of account/accounts.

5. In cases, if any, where such applicable deductions and recoveries to be now made exceed the deferred portion of gross emoluments for March, 2020, the supplementary bill towards deductions and recoveries shall be restricted to the amount deferred and the balance amount of deductions and recoveries shall be adjusted in a lump sum from future pay and allowances by the concerned DDOs.

6. The individuals shall be responsible for remittance of non-governmental deductions as specified at para 1 (7) of memo 7thread above till the deferred payment of salaries is in force.

7. In respect of Grant-in-aid institutions etc. where salaries are being paid through PD Cheques, the PD Administrators & DDOs shall follow the above instructions by raising a PD cheque limited to the extent of deductions/recoveries part and credit the amount to concerned head of account. In respect of other institutions/organisations/corporations, where the Government employees are working on deputation, the DDOs shall follow the above instructions and credit the deductions part to the concerned head of account.

9. The Director of Treasuries and Accounts, Director of Works and Accounts, Pay and Accounts Officer, Hyderabad and Director of State Audit shall take necessary further action in the matter, accordingly.

(BY ORDER AND IN THE NAME OF THE GOVERNOR OF TELANGANA)

K.RAMAKRISHNA RAO PRINCIPAL SECRETARY TO GOVERNMENT

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All Special Chief Secretaries / Principal Secretaries / Secretaries to Government All Heads of Departments. The Director of Treasuries & Accounts, Hyderabad. The Director of Works and Accounts, Hyderabad. The Pay and Accounts Officer, Hyderabad. **Copy to:** The Accountant General, AP&TS, Hyderabad. General Administration (Covid) Department. The P.S. to Chief Secretary to Government The P.S. to Chief Advisor to Government The P.S. to Chief Advisor to Government The P.S. to Prl. Secretary to Hon'ble C.M. The P.S. to Prl. Finance Secretary SF/SCs

SECTION OFFICER